

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
Co. Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 24/08/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Naishal Mody.
For the Respondent :

ORDER

Due to major power failure, the hearings as scheduled at 10.30 AM today could not be held. The Court reassembled for re-notifying/hearing the matters at 3 PM.

Adjourned to 09.09.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**